

List of total no. of cases randomly allocated during the month of JANUARY-2024

S.NO.	COURT	DISTRICT	COURT NAME	COURT NO.	CASE TYPE	CASE COUNT (No. of cases randomly allocated)
1	TIS HAZARI COURT	CENTRAL	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	784	CS (COMM)	10
					OMP (I)(COMM)	9
					OMP(T)(COMM)	1
					Counter Claim	0
					Misc DJ	0
					OMP (COMM)	0
					Execution	4
2	TIS HAZARI COURT	CENTRAL	DR. KAMINI LAU, DISTRICT JUDGE (COMMERCIAL COURT)-02	785	CS (COMM)	10
					OMP (I)(COMM)	6
					Counter claim	2
					OMP (COMM)	1
					Execution	1
					Misc	2
					Arbitration	0
3	TIS HAZARI COURT	CENTRAL	MS. ILLA RAWAT	786	CS (COMM)	18
					OMP (I)(COMM)	3
					OMP (COMM)	1
					Misc/CC/Arbitration DJ	1
					Execution	4
4	TIS HAZARI COURT	CENTRAL	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	787	CS (COMM)	16
					OMP (COMM)	2

					OMP(I)(COMM)	1
					Misc	8
					OMP MISC. (COMM)	7
					Execution	0
					CouNTER CLAIM/CONTEMPT	0
5	TIS HAZARI COURT	CENTRAL	SH. UMED SINGH GREWAL DISTRICT JUDGE (COMMERCIAL COURT)-05	788	CS (COMM)	13
					OMP (I)(COMM)	4
					OMP(COMM)	6
					COUNTER CLAIM/CONTEMPT	1
					OMP MISC. (COMM)	5
					Execution	0
					ARB (COM)	0
6	TIS HAZARI COURT	CENTRAL	MS. BARKHA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	789	CS (COMM)+CS DJ	15
					OMP (I)(COMM)	14
					OMP(COMM)	1
					OMP(E)(COMM)	0
					OMP MISC. (COMM)	0
					Execution	0
					Contempt Petition	0
7	TIS HAZARI COURT	CENTRAL	MS. KAVERI BAWEJA, DISTRICT JUDGE, COMMERCIAL COURT-07		CS (COMM)	11
					Misc DJ	1
					Execution	0
					OMP(I) (COMM) +OMP (T) (COMM)	0
					COUNTER CLAIM/CONTEMPT	0

					OMP (COMM)	0
					ARBN	0
8	TIS HAZARI COURT	CENTRAL	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-08	Central	CS (COMM)	0
9	TIS HAZARI COURT	CENTRAL	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	Central	Physical	2
					E-filed	10
					Execution	0
					Misc DJ	0
					OMP (I)(COMM)	0
10	TIS HAZARI COURT		SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	CS (COMM)	0
11	TIS HAZARI COURT		SH. SANJAY SHARMA, DISTRICT JUDGE, COMMERCIAL COURT	Central	CS (COMM)	16
12	TIS HAZARI COURT		SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	Central	CS (COMM)	8
					OMP (COMM)	1
					Execution	4
					Misc DJ	1
					OMP (I)(COMM)	0
13	TIS HAZARI COURT		SH. SANJEEV KUMAR SINGH, DISTRICT JUDGE, COMMERCIAL COURT	Central	CS (COMM)	17
					OMP (COMM)	10
					Execution	3
TOTAL						190
14	TIS HAZARI COURT	WEST	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	789	Cs comm	0
					OMP	0
					Ex	5

				Contempt Petition	0	
				Misc	2	
15			MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	790	OMP (COMM.)	6
					CS (COMM.)	16
					EX	2
					Misc RCA	0
16		WEST	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	791	Cs comm	0
					Arbitration	5
					Misc	3
					EX	30
17			SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	West	Cs comm	10
					OMP	3
					Misc	1
					EX	7
18			SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	West	Cs comm	23
					OMP	4
					Misc	2
					EX	2
19			SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	West	Cs comm	23
					OMP	3
					EX	1
					Arbt	2
TOTAL					150	
20	PATIALA HOUSE COURT	NEW DELHI	SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	4	CS COMM	48
					OMP (COMM)	5

					Misc	5
					Arbt	17
					EX	5
21			SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)	24	CS COMM	40
					OMP(I) (COMM)	20
					EX	7
					Misc	1
					Objection U/s 34 Arbitration Conciliation Act	0
					Suit for Recovery	1
					Suit for Trademarks	0
22			SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03		Suit for Recovery	2
TOTAL						151
23	SAKET COURT	SOUTH	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)	614	CS (COMM)	15
				614	OMP (COMM)	1
				614	OMP (I) COMM.	49
				614	OMP (E) COMM.	1
				614	EX comm	2
24	SAKET COURT	SOUTH	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	503	CS (COMM)	7
				503	OMP (COMM)	41
				503	OMP (I) COMM.	0
				503	ARB (COM)	0
				503	EX comm	1
25			SH. SANDEEP YADAV	614	CS (COMM)	9
				614	OMP (COMM)	1
				614	EX comm	2

				614	OMP (I) COMM.	46
26			SH. RAJEEV BANSAL	503	CS (COMM)	1
					EX comm/Arbitration	3
					OMP COMM.	1
					OMP (I) COMM.	49
27			SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)		CS (COMM)	7
					EX comm/Arbitration	2
					OMP COMM.	31
					OMP (I) COMM.	0
TOTAL						229
28	Saket COURT	SOUTH-EAST	SH. LAL SINGH, DISTRICT JUDGE	502	(COMM)	15
29			MS. NEELAM SINGH, DISTRICT JUDGE	613	(COMM)	19
30			SH. AJAY KUMAR JAIN		(COMM)	25
31			MS. ANU GROVER BALIGA		(COMM)	12

32			SH. BHUPESH KUMAR		(COMM)	16
33			MS NIRJA BHATIA		(COMM)	17
34			SH. RAJESH KUMAR SINGH		(COMM)	0
35			SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE(COMMERCIAL COURT)		(COMM)	20
TOTAL						104
36	KARKARDOOMA	EAST	SH. ARVIND KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-02	12	CS (COMM)	18
				12	OMP (COMM)	0
				12	EX	0
				12	ARB (COM)	0
37	KARKARDOOMA	EAST	SH. CHANDRA SHEKHAR, DISTRICT JUDGE, COMMERCIAL COURT-02		CS (COMM)	17
					OMP (COMM)	3
					OMP (COMM)	0
					Execution	9
TOTAL						47

38	KARKARDOOMA	North-East	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	74	CS(COMM)	18
					Misc DJ	2
					Execution Petition	5
Total						25
39	KARKARDOOMA	SHAHDARA	SH. BRIJESH KUMAR GARG	57	CS(COMM)	24
				57	OMP(COMM)	6
				57	OMP(I) COMM	0
				57	Misc	0
				57	Ex	0
				57	Restored	0
				40		
				56	EX	3
				56	DE	0
				56	OMP(I) COMM	1
				56	OMP COMM	1
				56	Misc	0
41			SH. SURENDER S. RATHI		CS(COMM)	18
					EX	0
					OMP(I) COMM	2
					Misc Cases	8
					Restored	0
					RBT	0
42			SH. REETESH SINGH		CS(COMM)	24
					EX	1
					OMP(I) COMM	1
					OMP COMM	1
					Misc	0
					RBT	0
Total						110
43	Rohini Court	North-West	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	758	Misc	0

					CS (COMM)	25
					OMP (COMM)	1
					EX	7
44			SH.VINOD YADAV	759	CS (COMM)	38
					Misc	11
					CS (COMM)	0
					OMP (COMM)	11
					EX	7
Total						100
45	Rohini Court	North	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)	760	CS (COMM)	53
					OMP (COMM)	16
					OMP(I) (COMM)	3
					EX	0
Total						72
46	DWARKA COURTS	SOUTH WEST	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)		CS (COM)	17
					OMP (COM)	1
					ARB (COM)	2
					OMP (I) (COMM.)	0
					OMP (T) (COMM)	0
					OMP (MISC) COMM	8
					OMP (E) (COMM)	0
47	DWARKA COURTS		MS. SAVITA RAO/VIKAS DHULL, DISTRICT JDUGE, COMMERCIAL COURT-02/SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.		CS (COM)	15
					OMP (COM)	0
					ARB (COM)	0

				OMP (I) (COMM.)	0
				OMP (T) (COMM)	0
				OMP (MISC) COMM	0
				OMP (E) (COMM)	5
48	DWARKA COURTS		SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03/SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03	CS (COM)	12
				OMP (COM)	0
				ARB (COM)	2
				OMP (I) (COMM.)	0
				OMP (T) (COMM)	0
				OMP (MISC) COMM	0
				OMP (E) (COMM)	0
49			SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-03	CS (COM)	16
TOTAL					78
GRAND TOTAL					1256